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RECORD ROOM CIVIL SOUTH DISTRICT, DECIDED FILES READY FOR WEEDING OUT OF U/S 138 NI ACT GOSH. NOS . 3196/10 TO 3791/10 CITY							
SR. NO	DISTRICT	SC/CC	U/S	PARTY DETAILS	DECIDED BY	DATE OF DECISION	GOSH. NO.
1	SOUTH	1644/1	138 N.I ACT	M/S OASIS TOURS VS S.A. SHAH	SH KULDEEP NARAYAN, LD ACJ/ARC	27/05/10	3196/10/CITY
2	SOUTH	1506/1	138 N.I ACT	BTVL VS ANIL KU. BHATIA	SH KULDEEP NARAYAN, LD ACJ/ARC	26/05/10	3197/10/CITY
3	SOUTH	1497/1	138 N.I ACT	BTVL VS SANDEEP CHAWLA	SH KULDEEP NARAYAN, LD ACJ/ARC	25/05/10	3198/10/CITY
4	SOUTH	1493/1	138 N.I ACT	M/S BHARTI TELEVENTURES LTD VS SHAKEEL AHMAD	SH KULDEEP NARAYAN, LD ACJ/ARC	25/05/10	3199/10/CITY
5	SOUTH	3206/1	138 N.I ACT	M/S HUTCHSON ESSAR VS HARVINDER	SH KULDEEP NARAYAN, LD ACJ/ARC	24/05/10	3200/10/CITY
6	SOUTH	1900/1	138 N.I ACT	HEMSL VS MR. RAJENDER KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	23/05/10	3201/10/CITY
7	SOUTH	3255/1	138 N.I ACT	ARIKIT VERMA VS YOG SYSTEMS INDIA	SH KULDEEP NARAYAN, LD ACJ/ARC	23/05/10	3202/10/CITY
8	SOUTH	3121/1	138 N.I ACT	M/S CREATIVE KNITS VS MR. NAVEEN KOCHHAR	SH KULDEEP NARAYAN, LD ACJ/ARC	23/05/10	3203/10/CITY
9	SOUTH	190/1	138 N.I ACT	TATA TELE SERVICE VS SURENDER	SH KULDEEP NARAYAN, LD ACJ/ARC	29/05/10	3204/10/CITY
10	SOUTH	369/1	138 N.I ACT	SH. ROSHAN LAL VS SH. KULWANT SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	29/05/10	3205/10/CITY
11	SOUTH	60/1	138 N.I ACT	TATA TELE SERVICE VS JITENDER	SH KULDEEP NARAYAN, LD ACJ/ARC	15/05/10	3206/10/CITY
12	SOUTH	731/1	138 N.I ACT	CYBER MULTIMEDIA VS SILICOP SYSTEM	SH KULDEEP NARAYAN, LD ACJ/ARC	14/05/10	3207/10/CITY
13	SOUTH	681/1	138 N.I ACT	SURESH CHAND VS ANIL KU. GARG	SH KULDEEP NARAYAN, LD ACJ/ARC	20/05/10	3208/10/CITY
14	SOUTH	3863/1	138 NI ACT	V.S. KOHLI VS SURENDER KU. SHARMA	SH KULDEEP NARAYAN, LD ACJ/ARC	25/05/10	3209/10/CITY
15	SOUTH	675/1	138 NI ACT	MATRIX CELLULAR P. LTD VS MEENA BISHT	SH KULDEEP NARAYAN, LD ACJ/ARC	25/05/10	3210/10/CITY
16	SOUTH	864/1	138 NI ACT	BHARAT INTEGRATED SOCIAL WELFARE VS PUROHIL AND ASSOCIATES	SH KULDEEP NARAYAN, LD ACJ/ARC	06/05/10	3211/10/CITY
17	SOUTH	2527/1	138 NI ACT	C.P. DUBEY VS DINESH PRASAD TIWARI	SH KULDEEP NARAYAN, LD ACJ/ARC	06/05/10	3212/10/CITY
18	SOUTH	2634/1	138 NI ACT	BCH ELECTRIC LTD VS BALAJI AGRICULTURE AGENCIES	SH KULDEEP NARAYAN, LD ACJ/ARC	05/06/10	3213/10/CITY
19	SOUTH	1782/1	138 NI ACT	HARBANS LAL VS JAGDEEP SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	03/06/10	3214/10/CITY
20	SOUTH	298/1	138 NI ACT	RELIANCE INFOCOMM VS LAL CHAND	SH KULDEEP NARAYAN, LD ACJ/ARC	04/06/10	3215/10/CITY
21	SOUTH	2909/1	138 NI ACT	RELIANCE INFOCOMM VS ANUJ GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	02/06/10	3216/10/CITY
22	SOUTH	2928/1	138 NI ACT	RELIANCE INFOCOM VS MUKESH KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	05/06/10	3217/10/CITY
23	SOUTH	1505/1	138 NI ACT	ICICI BANK VS VIRENDER SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	04/06/10	3218/10/CITY
24	SOUTH	2510/1	138 NI ACT	ICICI BANK VS KESHAV KAPIL	SH KULDEEP NARAYAN, LD ACJ/ARC	08/07/10	3219/10/CITY
25	SOUTH	2938/1	138 N.I ACT	RELIANCE INFOCOMM VS FIROZ KHAN	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3220/10/CITY
26		2952/1	138 N.I ACT	RELIANCE INFOCOMM VS GURBAL SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3221/10/CITY
27	SOUTH	2987/1	138 N.I ACT	RELIANCE INFOCOMM VS LAXMAN DUTT	SH KULDEEP NARAYAN, LD ACJ/ARC	29/07/10	3222/10/CITY
28	SOUTH	2884/1	138 N.I ACT	RELIANCE INFOCOMM VS SUNIL OBROI	SH KULDEEP NARAYAN, LD ACJ/ARC	29/07/10	3223/10/CITY
29	SOUTH	2985/1	138 N.I ACT	RELIANCE CAPITAL LTD VS GURSIRAM SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3224/10/CITY
30	SOUTH	2910/1	138 N.I ACT	RELIANCE INFOCOMM VS DINESH AND DIWIVEDI	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3225/10/CITY
31	SOUTH	2931/1	138 N.I ACT	RELIANCE INFOCOMM VS RANBIR S KADIAN	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3226/10/CITY
32	SOUTH	2945/1	138 N.I ACT	RELIANCE INFOCOMM VS MANJU BHASIN	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3227/10/CITY
33	SOUTH	2946/1	138 N.I ACT	RELIANCE INFOCOMM VS JOGINDER GUJRAL	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3228/10/CITY
34	SOUTH	2951/1	138 N.I ACT	RELIANCE INFOCOMM LTD VS VICTOR NICODEMUS	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3229/10/CITY
35	SOUTH	945/1	138 N.I ACT	RCIL VS SANJEEV BHARDWAJ	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3230/10/CITY
36	SOUTH	943/1	138 N.I ACT	RELIANCE COMMUNICATION VS PRAKASH R SAROJ	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3231/10/CITY
37	SOUTH	944A/1	138 N.I ACT	RELIANCE COMMUNICATION VS AMIT KU. MISHRA	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3232/10/CITY

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115	SOUTH	1793/1	138 N.I ACT	BE-AR SALES VS MUGAN	SH KULDEEP NARAYAN, LD ACJ/ARC	16/07/10	3310/10/CITY
116	SOUTH	1708/1	138 N.I ACT	M/S HINDUSTAN ORGANIC CHEMICALS VS POLY YURE THANE PRODUCT	SH KULDEEP NARAYAN, LD ACJ/ARC	16/07/10	3311/10/CITY
117	SOUTH	1791/1	138 N.I ACT	BEAR SALES VS SH. MUGAN	SH KULDEEP NARAYAN, LD ACJ/ARC	16/07/10	3312/10/CITY
118	SOUTH	935/1	138 N.I ACT	RELIANCE COMMUNICATION VS DEEPAK KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	16/07/10	3313/10/CITY
119	SOUTH	934/1	138 N.I ACT	RELIANCE COMMUNICATION VS BANSI LAL CHAURASIA	SH KULDEEP NARAYAN, LD ACJ/ARC	16/07/10	3314/10/CITY
120	SOUTH	4501/1	138 N.I ACT	SANT KUMAR VS ISLAMUDDIN	SH KULDEEP NARAYAN, LD ACJ/ARC	24/07/10	3315/10/CITY
121	SOUTH	1287/1	138 N.I ACT	VIKAS KU. AGGARWAL VS OCTAGON BUILDERS	SH KULDEEP NARAYAN, LD ACJ/ARC	16/07/10	3316/10/CITY
122	SOUTH	6212/1	138 N.I ACT	BHARTI AIRTEL LTD VS SHASHANK PANDEY	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3317/10/CITY
123	SOUTH	319/1	138 N.I ACT	CAPITAL TRUST VS MOHD. IMRAN	SH KULDEEP NARAYAN, LD ACJ/ARC	30/07/10	3318/10/CITY
124	SOUTH	2022/1	138 N.I ACT	CAPITAL TRUST VS MAN MOHAN SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	01/07/10	3319/10/CITY
125	SOUTH	2020/1	138 N.I ACT	CAPITAL FRUST VS RAJESH KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	13/07/10	3320/10/CITY
126	SOUTH	1473/1	138 N.I ACT	CITI BANK N.A. VS AJAY GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	12/07/10	3321/10/CITY
127	SOUTH	1170/1	138 NI ACT	M/S CHANNEL TEC VS MRS APARNA	SH KULDEEP NARAYAN, LD ACJ/ARC	12/07/10	3322/10/CITY
128	SOUTH	3265/1	138 NI ACT	KALPANA TYAGI VS SANJAY SINHA	SH KULDEEP NARAYAN, LD ACJ/ARC	12/07/10	3323/10/CITY
129	SOUTH	32/1	138 NI ACT	RELIANCE COMMUNICATION VS ANAND KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	12/07/10	3324/10/CITY
130	SOUTH	916/1	138 NI ACT	RELIANCE COMMUNICATION VS KARAN SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	12/07/10	3325/10/CITY
131	SOUTH	1516/1	138 NI ACT	ICICI BANK VS SATISH	SH KULDEEP NARAYAN, LD ACJ/ARC	12/07/10	3326/10/CITY
132	SOUTH	3344/1	138 NI ACT	CITI BANK VS SURJEET SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	29/07/10	3327/10/CITY
133	SOUTH	1093/1	138 NI ACT	NIRLON LTD VS FRENCH INDIA LTD	SH KULDEEP NARAYAN, LD ACJ/ARC	21/07/10	3328/10/CITY
134	SOUTH	847/1	138 NI ACT	RELIANCE INFOCOMM VS MANISH GOEL	SH KULDEEP NARAYAN, LD ACJ/ARC	21/07/10	3329/10/CITY
135	SOUTH	848/1	138 NI ACT	RELIANCE INFOCOMMVS SHAHZAD MIAN	SH KULDEEP NARAYAN, LD ACJ/ARC	29/07/10	3330/10/CITY
136	SOUTH	2417/1	138 N.I ACT	THE ANAND PARBAT CO.OP VS KAMAL	SH KULDEEP NARAYAN, LD ACJ/ARC	23/07/10	3331/10/CITY
137	SOUTH	849/1	138 N.I ACT	RELIANCE INFOCOMM VS RAJENDER P. SHARMA	SH KULDEEP NARAYAN, LD ACJ/ARC	24/07/10	3332/10/CITY
138	SOUTH	854/1	138 N.I ACT	RELIANCE INFOCOMMVS PAWAN ARORA	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3333/10/CITY
139	SOUTH	3178/1	138 N.I ACT	CAPITAL TRUST LTD VS OM PRAKASH	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3334/10/CITY
140	SOUTH	4342/1	138 N.I ACT	VIBHA BABBAR VS SURESH KHANDELWAL	SH KULDEEP NARAYAN, LD ACJ/ARC	02/08/10	3335/10/CITY
141	SOUTH	1300/1	138 N.I ACT	HARYANA STATE INDUSTRIAL VS SHIV SHAKTI HOSIERY	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3336/10/CITY
142	SOUTH	2105/1	138 N.I ACT	THE DELHI SAFE DEPOSIT VS RAICHEL ABRAHAM	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3337/10/CITY
143	SOUTH	3808/1	138 N.I ACT	SUBHASH CHAND SAINI VS SATISH KU. SAINI	SH KULDEEP NARAYAN, LD ACJ/ARC	10/08/10	3338/10/CITY
144	SOUTH	5532/1	138 N.I ACT	RELIANCE INFOCOMM VS SAHIL KASHYAP	SH KULDEEP NARAYAN, LD ACJ/ARC	10/08/10	3339/10/CITY
145	SOUTH	3866/1	138 N.I ACT	PRAKASH INDUSTRIES VS ASSIAN ALLOYS	SH KULDEEP NARAYAN, LD ACJ/ARC	11/08/10	3340/10/CITY
146	SOUTH	3864/1	138 N.I ACT	PRAKASH INDSTRIES VS ASSIAN ALLOYS	SH KULDEEP NARAYAN, LD ACJ/ARC	11/08/10	3341/10/CITY
147	SOUTH	127/1	138 N.I ACT	ICICI BANK VS RAM NIWAS	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3342/10/CITY
148	SOUTH	1781/1	138 N.I ACT	BABY VS KARAN PASWAN	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3343/10/CITY
149	SOUTH	2400/1	138 N.I ACT	M/S RELIANCE INFOCOMM VS VAIJAYUNTI KANDARI	SH KULDEEP NARAYAN, LD ACJ/ARC	07/08/10	3344/10/CITY
150	SOUTH	2924/1	138 N.I ACT	TATA TELE SERVICES VS VIJAY JAIN	SH KULDEEP NARAYAN, LD ACJ/ARC	07/08/10	3345/10/CITY

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151.	SOUTH	1442/1	138 N.I ACT	MELTILICA INDUSTRIES LTD VS STEEL MAE	SH KULDEEP NARAYAN, LD ACJ/ARC	23/08/10	3346/10/CITY
152	SOUTH	2631/1	138 N.I ACT	THE DELHI SAFE DEPOSIT VS SRI NIWAS	SH KULDEEP NARAYAN, LD ACJ/ARC	26/08/10	3347/10/CITY
153	SOUTH	1191/1	138 N.I ACT	ICICI BANK VS ALAMGIR	SH KULDEEP NARAYAN, LD ACJ/ARC	25/08/10	3348/10/CITY
154	SOUTH	1193/1	138 N.I ACT	ICICI BANK VS ALKA DEVI	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3349/10/CITY
155	SOUTH	1110/1	138 N.I ACT	RELIGARE SECURITIES LTD VS DHARMENDER KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	26/08/10	3350/10/CITY
156	SOUTH	3733/1	138 N.I ACT	MARPEN LABORATORIES VS ATANU BORTHAKUR	SH KULDEEP NARAYAN, LD ACJ/ARC	11/08/10	3351/10/CITY
157	SOUTH	2466/1	138 N.I ACT	HCL INFOSYSTEM VS SAGAR SUNDER BAI	SH KULDEEP NARAYAN, LD ACJ/ARC	23/08/10	3352/10/CITY
158	SOUTH	3865/1	138 NI ACT	PRAKASH INDUSTRIES VS ASIAN ALLOYS LTD	SH KULDEEP NARAYAN, LD ACJ/ARC	23/08/10	3353/10/CITY
159	SOUTH	3844/1	138 NI ACT	PRAKASH INDUSTRIES VS ASIAN ALLOYS LTD	SH KULDEEP NARAYAN, LD ACJ/ARC	02/08/10	3354/10/CITY
160	SOUTH	2850/1	138 NI ACT	TTL VS NITIN MAHAJAN	SH KULDEEP NARAYAN, LD ACJ/ARC	02/08/10	3355/10/CITY
161	SOUTH	2857/1	138 NI ACT	TATA TELE SERVICES VS DEVINDER KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	06/08/10	3356/10/CITY
162	SOUTH	2863/1	138 NI ACT	TATA TELE SERVICES VS MAHESH SAINI	SH KULDEEP NARAYAN, LD ACJ/ARC	07/08/10	3357/10/CITY
163	SOUTH	2864/1	138 NI ACT	TATA TELE SERVICES VS RAJINDER KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	07/08/10	3358/10/CITY
164	SOUTH	2865/1	138 NI ACT	TATA TELE SERVICE VS YOGESH KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3359/10/CITY
165	SOUTH	2914/1	138 NI ACT	TATA TELE SERVICE VS VIJAY SINGHAL	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3360/10/CITY
166	SOUTH	1680/1	138 NI ACT	BESTAVISION ELECTRONICS VS VALLARI ENTERPRISES AND ANR.	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3361/10/CITY
167	SOUTH	484/1	138 NI ACT	BHARTI AIRTEL LTD VS MR. AJAY BHARADWAJ	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3362/10/CITY
168	SOUTH	2410/1	138 NI ACT	M/S S.P. LABEL VS M/S ATLANTIS INNOVATIONS & ORS.	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3363/10/CITY
169	SOUTH	2409/1	138 N.I ACT	M/S S.P. LABEL VS M/S ATALANTIS INNOVATIONS AND ORS.	SH KULDEEP NARAYAN, LD ACJ/ARC	09/08/10	3364/10/CITY
170	SOUTH	5644/1	138 N.I ACT	M/S HUTCHISAH ESSAR TELECOM VS ASHOK KU. ARORA	SH KULDEEP NARAYAN, LD ACJ/ARC	16/09/10	3365/10/CITY
171	SOUTH	729/1	138 N.I ACT	SH. V.K. JAIN VS MS. RAJ BALA DAHIYA	SH KULDEEP NARAYAN, LD ACJ/ARC	15/09/10	3366/10/CITY
172	SOUTH	1137/1	138 N.I ACT	SUKH SINGH VS NARINDER KU. JAIN	SH KULDEEP NARAYAN, LD ACJ/ARC	16/09/10	3367/10/CITY
173	SOUTH	1138/1	138 N.I ACT	SUKH SINGH VS NARINDER KU. JAIN	SH KULDEEP NARAYAN, LD ACJ/ARC	16/09/10	3368/10/CITY
174	SOUTH	1139/1	138 N.I ACT	SUKH SINGH VS NARINDER KU. JAIN	SH KULDEEP NARAYAN, LD ACJ/ARC	22/09/10	3369/10/CITY
175	SOUTH	1140/1	138 N.I ACT	SUKH SINGH VS NARINDER KU. JAIN	SH KULDEEP NARAYAN, LD ACJ/ARC	18/09/10	3370/10/CITY
176	SOUTH	548/1	138 N.I ACT	BAUSCH AND LOMB EYE VS SUSHIL GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	18/09/10	3370A/10/CITY
177	SOUTH	1612/1	138 N.I ACT	M/S K & A SECURITIES P. LTD VS RAJESH AGNIHOTRI	SH KULDEEP NARAYAN, LD ACJ/ARC	18/09/10	3371/10/CITY
178	SOUTH	254/1	138 N.I ACT	NEXGEN TECHNOLOGIIES VS KANHA BIOENETIC	SH KULDEEP NARAYAN, LD ACJ/ARC	18/09/10	3372/10/CITY
179	SOUTH	2294/1	138 N.I ACT	M/S K & A SECURITIES P. LTD VS ATUL NAGAR	SH KULDEEP NARAYAN, LD ACJ/ARC	18/09/10	3373/10/CITY
180	SOUTH	2306/1	138 N.I ACT	K & A SECURITIES P. LTD VS SUPRIYA SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	13/09/10	3374/10/CITY
181	SOUTH	2238/1	138 N.I ACT	BHARTI AIRTEL LTD VS ANJEEV KUMAR YADAV	SH KULDEEP NARAYAN, LD ACJ/ARC	28/09/10	3375/10/CITY
182	SOUTH	3754/1	138 N.I ACT	BHARTI AIRTEL LTD VS THE PERFECT SOLUTIONS	SH KULDEEP NARAYAN, LD ACJ/ARC	25/09/10	3376/10/CITY
183	SOUTH	1219/1	138 N.I ACT	BHARTI AIRTEL LTD VS CREATIVE NEWS	SH KULDEEP NARAYAN, LD ACJ/ARC	28/09/10	3377/10/CITY

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184	SOUTH	805/1	138 N.I ACT	BTUL VS RAVI KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	28/09/10	3378/10/CITY
185	SOUTH	2237/1	138 N.I ACT	BHARTI AIRTEL LTD VS AKBAR ALI	SH KULDEEP NARAYAN, LD ACJ/ARC	24/10/10	3379/10/CITY
186	SOUTH	3999/1	138 N.I ACT	M/S BOSS CORPORATION VS SARODA DIGITECH AND ORS.	SH KULDEEP NARAYAN, LD ACJ/ARC	24/10/10	3380/10/CITY
187	SOUTH	1216/1	138 N.I ACT	BHARTI AIRTEL LTD VS YOGESH KJ. SHARMA	SH KULDEEP NARAYAN, LD ACJ/ARC	24/10/10	3381/10/CITY
188	SOUTH	3736/1	138 N.I ACT	M/S KRISHI RASHAYAN EXPORTS P. LTD VS SAINI BEEJ BHANDAR	SH KULDEEP NARAYAN, LD ACJ/ARC	24/10/10	3382/10/CITY
189	SOUTH	3269/1	138 N.I ACT	BARON TELECOM VS PRO SOLV MARKETING	SH KULDEEP NARAYAN, LD ACJ/ARC	24/10/10	3383/10/CITY
190	SOUTH	327/1	138 N.I ACT	BARON TELECOM VS PRO-SOLV MARKETING	SH KULDEEP NARAYAN, LD ACJ/ARC	25/10/10	3384/10/CITY
191	SOUTH	3268/1	138 N.I ACT	BARON TELECOM VS PRO-SOLV MARKETING	SH KULDEEP NARAYAN, LD ACJ/ARC	24/10/10	3385/10/CITY
192	SOUTH	3270/1	138 N.I ACT	BARON TELECOM VS M/S PRO- SOLU MARKETING	SH KULDEEP NARAYAN, LD ACJ/ARC	21/10/10	3386/10/CITY
193	SOUTH	78/1	138 N.I ACT	M/S UNICON SECURITIES VS DEEPAK SAINI	SH KULDEEP NARAYAN, LD ACJ/ARC	23/10/10	3387/10/CITY
194	SOUTH	1911/1	138 N.I ACT	M/S T.I. CYCLC OF INDIA VS BABULAL AND SONS MR. SUBHASH GOEL	SH KULDEEP NARAYAN, LD ACJ/ARC	23/10/10	3388/10/CITY
195	SOUTH	726/1	138 N.I ACT	SH. S.K. GUPTA VS MS. RAJBALA DAHIYA AND ORS.	SH KULDEEP NARAYAN, LD ACJ/ARC	23/10/10	3389/10/CITY
196	SOUTH	1432/1	138 N.I ACT	ABN BANK VS JITENDER SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	23/10/10	3390/09/CITY
197	SOUTH	1446/1	138 N.I ACT	M/S FAB CREATION VS MR. MOHINDER SINGH BEDI	SH KULDEEP NARAYAN, LD ACJ/ARC	20/10/10	3391/09/CITY
198	SOUTH	1025/1	138 N.I ACT	M/S UFLEX LTD VS SH. V. GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	18/10/10	3392/09/CITY
199	SOUTH	62/1	138 N.I ACT	UNICON SECURITIES VS DEEPAK SAINI	SH KULDEEP NARAYAN, LD ACJ/ARC	19/10/10	3393/09/CITY
200	SOUTH	1194/1	138 N.I ACT	RAJWATI VS BALRAM	SH KULDEEP NARAYAN, LD ACJ/ARC	01/10/10	3394/09/CITY
201	SOUTH	1138/1	138 N.I ACT	M/S RELIANCE INFOCOMM VS SU FACILITIES HR. SERVICES	MS. RAVINDER BEDI JSCC/ASCJ	18/10/10	3395/09/CITY
202	SOUTH	1129/1	138 NI ACT	M/S RELIANCE INFOCOMM LTD AND ANR VS RAKESH KUMAR JAIN	MS. RAVINDER BEDI JSCC/ASCJ	08/10/10	3396/09/CITY
203	SOUTH	738/1	138 NI ACT	MAGMA LEASING LTD VS KARNAIL SINGH	MS. RAVINDER BEDI JSCC/ASCJ	20/10/10	3397/09/CITY
204	SOUTH	737/1	138 NI ACT	MAGMA LEASING LTD VS RAI SINGH	MS. RAVINDER BEDI JSCC/ASCJ	07/10/10	3398/09/CITY
205	SOUTH	1100/1	138 NI ACT	NATIONAL SMALL INDUSTRIES CORP. LTD VS SHAKUNTLA GOSWAMI	MS. RAVINDER BEDI JSCC/ASCJ	19/09/10	3399/09/CITY
206	SOUTH	1572/1	138 NI ACT	I.D.E.A. VS RAM NARAYAN	MS. RAVINDER BEDI JSCC/ASCJ	05/09/09	3400/09/CITY
207	SOUTH	1947/1	138 NI ACT	STANDARD CHARTERED INVESTMENT VS PARVEEN SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	19/09/09	3401/09/CITY
208	SOUTH	62/1	138 NI ACT	M/S GMAC TCFC FINANCE LTD VS ANU BANSAL	MS. RAVINDER BEDI JSCC/ASCJ	19/09/09	3401A/09/CITY
209	SOUTH	790/1	138 NI ACT	TECHNOLOGY DEVELOPMENT BOARD VS SAMUDRA BIOPHARMA P LTD AND ORS.	MS. RAVINDER BEDI JSCC/ASCJ	19/09/09	3402/09/CITY
210	SOUTH	1943/1	138 NI ACT	M/S JYOTI MANDELIA VS MR. MANOJ KR. GOYAL	MS. RAVINDER BEDI JSCC/ASCJ	04/09/09	3403/09/CITY
211	SOUTH	864/1	138 NI ACT	M/S ASR SYSTEM P LTD VS 3RD DIMENSION ARCHITEATURE P.	MS. RAVINDER BEDI JSCC/ASCJ	05/09/09	3404/09/CITY
212	SOUTH	2012/1	138 NI ACT	GEETANJALI CORPORATION VS RAJDOOT LOGISTICS ETC.	MS. RAVINDER BEDI JSCC/ASCJ	11/09/09	3405/09/CITY
213	SOUTH	243/1	138 N.I ACT	VIKRAM SINGH KUSHWAH VS R.P. SHUKLA	MS. RAVINDER BEDI JSCC/ASCJ	17/09/09	3406/09/CITY
214	SOUTH	1554/1	138 N.I ACT	RELIANCE INFOCOMM LTD VS NITTU CAR NUMBER PLATES AND OHTER	MS. RAVINDER BEDI JSCC/ASCJ	05/09/09	3407/09/CITY
215	SOUTH	1552/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS TITU JUICE CORNER AND ORS.	MS. RAVINDER BEDI JSCC/ASCJ	18/09/09	3408/09/CITY
216	SOUTH	1883/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS LIYAKAT ALI	MS. RAVINDER BEDI JSCC/ASCJ	05/09/09	3409/09/CITY
217	SOUTH	1743/1	138 N.I ACT	RELIANCE INFOCOMM LTD AND ANR. VS JAMUNA DEVI	MS. RAVINDER BEDI JSCC/ASCJ	10/09/09	3410/09/CITY

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218	SOUTH	1550/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANR. VS SUN MICRO IT SOLUTION LTD AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3411/09/CITY
219	SOUTH	1896/1	138 N.I ACT	RELIANCE INFOCOMM LTD & VS PRADEEP KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3412/09/CITY
220	SOUTH	1735/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANR. VS ANIL KU. CHAUBEY	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3413/09/CITY
221	SOUTH	1553/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS RAJADA SALES AND TRADING INDIA P. LTD	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3414/09/CITY
222	SOUTH	1892/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANR. VS SUDHIR KOHLI	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3415/09/CITY
223	SOUTH	151/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS DARSHANNAND GAUR	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3416/09/CITY
224	SOUTH	152/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS YATENDER SINGH	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3417/09/CITY
225	SOUTH	1734/1	138 N.I ACT	RELIANCE INFOCOMM LTD & VS PRAVEEN SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3418/09/CITY
226	SOUTH	797/1	138 N.I ACT	RAGHBIR S. GUPTA VS SURESH GURBANI	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3419/09/CITY
227	SOUTH	650/1	138 N.I ACT	PREMIER CAR BAZAR VS SANJAY SINGHAL	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3420/09/CITY
228	SOUTH	2223/1	138 N.I ACT	IDEA CELLULAR LTD VS JAJATI KESHARI PATEL	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3421/09/CITY
229	SOUTH	774/1	138 N.I ACT	RAGHBIR S. GUPTA VS SANDEEP PANJA	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3422/09/CITY
230	SOUTH	1508/1	138 N.I ACT	R.K. DHAMIJA VS U.M. AUSTIN RAJ	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3423/09/CITY
231	SOUTH	1047/1	138 N.I ACT	KKARNIT OFFICE CARE PVT LTD VS SANJAY HANS	MS. RAVINDER BEDI JSCC/ASCJ	11/12/09	3424/09/CITY
232	SOUTH	1547/1	138 N.I ACT	RELIANCE INFOCOMM & ORS. VS MOHD. MALIK	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3425/09/CITY
233	SOUTH	1537/1	138 N.I ACT	RELIANCE INFOCOMM & ORS. VS STANGEN SOFDEL FORMUTATIONS	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3426/09/CITY
234	SOUTH	2180/1	138 N.I ACT	RELIANCE INFOCOMM LTD AND ANOR. VS DEEPAK NAGPAL	MS. RAVINDER BEDI JSCC/ASCJ	18/12/09	3427/09/CITY
235	SOUTH	2167/1	138 N.I ACT	VISHAL JUNEJA VS RAJNESH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3428/09/CITY
236	SOUTH	1542/1	138 N.I ACT	RELIANCE INFOCOMM LTD AND ANOR. VS ARUN TALWAR	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3429/09/CITY
237	SOUTH	1539/1	138 N.I ACT	RELIANCE INFOCOMM & ORS. VS C- TECH CONSTRUCTIONS	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3430/09/CITY
238	SOUTH	1543/1	138 N.I ACT	RELIANCE INFOCOMM & ORS. VS SURESH K. JAIN	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3431/09/CITY
239	SOUTH	1546/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANR. VS MJM DIAMOND TOOLS	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3432/09/CITY
240	SOUTH	1887/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS ANURADHA M	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3433/09/CITY
241	SOUTH	1738/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANR. VS JAGDISH SRIVASTAVA	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3434/09/CITY
242	SOUTH	145/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANR. VS KAPIL SURI	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3435/09/CITY
243	SOUTH	1538/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS SATISH PANDEY AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3436/09/CITY
244	SOUTH	1545/1	138 N.I ACT	RELIANCE INFOCOMM & ORS. VS MEGHA ADVERTISING MARKETING	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3437/09/CITY
245	SOUTH	1551/1	138 N.I ACT	RELIANCE INFOCOMM & ORS. VS RELIABLE INFOTECH	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3438/09/CITY
246	SOUTH	1536/1	138 NI ACT	RELIANCE INFOCOMM LTD & ANR. VS MJM DIAMOND TOOLS	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3439/09/CITY
247	SOUTH	1894/1	138 NI ACT	RELIANCE INFOCOMM LTD & ANR. VS PREM TIWARI	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3440/09/CITY
248	SOUTH	1541/1	138 NI ACT	RELIANCE INFOCOMM LTD & ANOTHER VS TECNOSYS CONSULTANCY AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3441/09/CITY
249	SOUTH	2218/1	138 NI ACT	IDEA CALLULAR LTD VS PARVEEN KUNAL	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3442/09/CITY
250	SOUTH	409/1	138 NI ACT	UNITED CREDITS P LTD VS OTIK HOTELS AND RESORTS P LTD	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3443/09/CITY
251	SOUTH	408/1	138 NI ACT	UNITED CREDITS P LTD VS OTIK HOTELS AND RESORTS P LTD	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3444/09/CITY
252	SOUTH	1097/1	138 NI ACT	S.D.A. ENTERPRISES VS A.T. CARPETS AND FLOORING& ANR.	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3445/09/CITY

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253	SOUTH	1467/1	138 NI ACT	STANDARD CHARTAED BANK VS MANOJ KUMAR LUTHRA	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3446/09/CITY
254	SOUTH	2181/1	138 NI ACT	ICICI BANK VS RAM PHAL SAROHA	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3447/09/CITY
255	SOUTH	2168/1	138 NI ACT	HUTCHINSON ESSAR MOBILE SERVICES LTD VS MOHD. MANSOOR ALAM	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3448/09/CITY
256	SOUTH	2315/1	138 NI ACT	TATA TELE SERVICES LTD VS BHUPAL DUTT	MS. RAVINDER BEDI JSCC/ASCJ	03/12/09	3449/09/CITY
257	SOUTH	1888/1	138 N.I ACT	RELIANCE INFOCOMM LTD & VS KAMAL KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	22/12/09	3450/09/CITY
258	SOUTH	160/1	138 N.I ACT	RELIANCE INFOCOMM LTD & VS KAMAL KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3451/09/CITY
259	SOUTH	782/1	138 N.I ACT	BHARTI CELLULAR LTD VS S. GOYAL	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3452/09/CITY
260	SOUTH	987/1	138 N.I ACT	BHARTI CELLULAR LTD VS GULSHAN KAUSHIK	MS. RAVINDER BEDI JSCC/ASCJ	07/12/09	3453/09/CITY
261	SOUTH	984/1	138 N.I ACT	BHARTI CELLULAR LTD VS POOJA BAJAJ	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3454/09/CITY
262	SOUTH	988/1	138 N.I ACT	BHARTI CELLULAR LTD VS ELBEE EXPRESS SERVICES LTD	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3455/09/CITY
263	SOUTH	522/1	138 N.I ACT	BHARTI CELLULAR LTD VS HARJIT SINGH	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3456/09/CITY
264	SOUTH	1913/1	138 N.I ACT	BHARTI CELLULAR LTD VS VIVEK CHANDRA GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3457/09/CITY
265	SOUTH	1740/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS MANOJ KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3458/09/CITY
266	SOUTH	1585/1	138 N.I ACT	MANOJ KUMAR VS GAURAV AGGARWAL	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3459/09/CITY
267	SOUTH	1733/1	138 N.I ACT	RELIANCE INFOCOMM LTD VS MAHENDER BHARTI ANR.	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3460/09/CITY
268	SOUTH	150/1	138 N.I ACT	RELIANCE INFOCOMM LTD AND ANOTHER VS KANWAL JEET	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3461/09/CITY
269	SOUTH	159/1	138 N.I ACT	RELIANCE INFOCOMM LTD AND ANOTHER VS DEEPAK AHUJA	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3462/09/CITY
270	SOUTH	146/1	138 N.I ACT	RELIANCE INFOCOMM LTD AND ANOTHER VS VIKRAM SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3463/09/CITY
271	SOUTH	161/09	138 N.I ACT	RELIANCE INFOCOMM LTD AND ANOTHER VS KRISHAN YADAV	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3464/09/CITY
272	SOUTH	1742/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS RISHI SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3465/09/CITY
273	SOUTH	1744/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS AMIT VASHISHT	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3466/09/CITY
274	SOUTH	1548/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS S.G. FACILITIES AND H.R. SERVICES AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3467/09/CITY
275	SOUTH	1544/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS SONEX COMMUNICATION AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3468/09/CITY
276	SOUTH	1739/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS JAGDISH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3469/09/CITY
277	SOUTH	1540/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS EAST INDIA TRANSPORT AGENCY AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3470/09/CITY
278	SOUTH	1745/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOTHER VS MICRO DIGITAL TECHNOLOGY AND ANS.	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3471/09/CITY
279	SOUTH	1737/1	138 N.I ACT	RELIANCE INFOCOMM LTD & AND. VS KAILASH BATRA AND ADS.	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3472/09/CITY
280	SOUTH	155/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS SHAH SHISHUPAL	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3473/09/CITY
281	SOUTH	2179/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS MICROSYS SYSTEMS	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3474/09/CITY
282	SOUTH	1544/1	138 N.I ACT	RELIANCE INFOCOMM LTD & AND. VS S.G. FACILITIES AND HR SERVICES AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3475/09/CITY
283	SOUTH	2178/1	138 N.I ACT	RELIANCE INFOCOM LTD & ANS VS MICTOSYS SYSTEM & OTHER	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3476/09/CITY
284	SOUTH	1884/1	138 N.I ACT	RELIANCE INFOCOM LTD & ANS VS ABDUL SATTAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3477/09/CITY
285	SOUTH	1741/1	138 N.I ACT	RELIANCE INFOCOM LTD & ANS VS OM P. SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3478/09/CITY
286	SOUTH	154/1	138 N.I ACT	RELIANCE INFOCOM LTD & ANS VS MADHU SAXENA	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3479/09/CITY
287	SOUTH	1736/1	138 N.I ACT	RELIANCE INFOCOM LTD & ANS VS PRADEEP JAIN	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3480/09/CITY

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288	SOUTH	153/1	138 N.I ACT	RELIANCE INFOCOM LTD & ANS VS MADAN MOHAN GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	23/12/09	3481/09/CITY
289	SOUTH	149/1	138 N.I ACT	RELIANCE INFOCOM LTD & ANS VS BRIJESH CHOUHAN	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3482/09/CITY
290	SOUTH	157/1	138 NI ACT	RELIANCE INFOCOM LTD & ANS VS PANNA SINGH	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3483/09/CITY
291	SOUTH	156/1	138 NI ACT	RELIANCE INFOCOM LTD & ANS VS SAROJ	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3484/09/CITY
292	SOUTH	2229/1	138 NI ACT	IDEA CALLULAR LTD VS GURPINDER GILL	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3485/09/CITY
293	SOUTH	2226/1	138 NI ACT	IDEA CALLULAR LTD VS SHAMIM IQUBAL	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3486/09/CITY
294	SOUTH	2232/1	138 NI ACT	IDEA CALLULAR LTD VS RAHUL KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3487/09/CITY
295	SOUTH	2233/1	138 NI ACT	IDEA CALLULAR LTD VS SANJEEV KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3488/09/CITY
296	SOUTH	2225/1	138 NI ACT	IDEA CALLULAR LTD VS RAJESH SAINI	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3489/09/CITY
297	SOUTH	2216/1	138 NI ACT	IDEA CALLULAR LTD VS HEMANT KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3490/09/CITY
298	SOUTH	2224/1	138 NI ACT	IDEA CALLULAR LTD VS NARENDER PANDEY	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3491/09/CITY
299	SOUTH	2210/1	138 NI ACT	IDEA CALLULAR LTD VS SUDESH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3492/09/CITY
300	SOUTH	2230/1	138 NI ACT	IDEA CALLULAR LTD VS DHARMENDRA RAI	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3493/09/CITY
301	SOUTH	1581/1	138 N.I ACT	RELIANCE INFOCOMM LTD & VS ANURAG KATHURIA	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3494/09/CITY
302	SOUTH	2221/1	138 N.I ACT	IDEA CELLULAR LTD VS MOHAN GURUNG	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3495/09/CITY
303	SOUTH	2227/1	138 N.I ACT	IDEA CALLULAR LTD VS OMVIR SINGH	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3496/09/CITY
304	SOUTH	2222/1	138 N.I ACT	IDEA CALLULAR LTD VS DEVENDER KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3497/09/CITY
305	SOUTH	2228/1	138 N.I ACT	IDEA CALLULAR LTD VS KAPIL SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3498/09/CITY
306	SOUTH	2215/1	138 N.I ACT	IDEA CALLULAR LTD VS ANUP KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3499/09/CITY
307	SOUTH	2220/1	138 N.I ACT	IDEA CALLULAR LTD VS GEORGE V.	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3500/09/CITY
308	SOUTH	989/1	138 N.I ACT	BHARTI CELLULAR LTD VS SANYOGITA RATHORE	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3501/09/CITY
309	SOUTH	986/1	138 N.I ACT	BHARTI CELLULAR LTD VS DEEPAK SRIVASTAV	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3502/09/CITY
310	SOUTH	514/1	138 N.I ACT	BHARTI CELLULAR LTD VS PUNEET SETHI	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3503/09/CITY
311	SOUTH	1837/1	138 N.I ACT	BHARTI INFOTECT LTD VS JYOSHINA CHAWLA	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3504/09/CITY
312	SOUTH	2166/1	138 N.I ACT	SHRIRAM INVESTMENT LTD VS KAWALJEET SINGH	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3505/09/CITY
313	SOUTH	1838/1	138 N.I ACT	BHARTI INFOTEL LTD VS AMARPATI STIJETYRES P. LTD	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3506/09/CITY
314	SOUTH	999/1	138 N.I ACT	BHARTI CELLULAR LTD VS G.S. GILL	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3507/09/CITY
315	SOUTH	992/1	138 N.I ACT	BHARTI CELLULAR LTD VS RAKESH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3508/09/CITY
316	SOUTH	1004/1	138 N.I ACT	BHARTI CELLULAR LTD VS RAKESH SEJWAL	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3509/09/CITY
317	SOUTH	2173/1	138 N.I ACT	BHARTI AIRTEL LTD VS B.B. SAXENA	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3510/09/CITY
318	SOUTH	2231/1	138 N.I ACT	IDEA CELLULAR LTD VS RAHUL KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3511/09/CITY
319	SOUTH	2217/1	138 N.I ACT	IDEA CELLULAR LTD VS S. JAHAGIS	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3512/09/CITY
320	SOUTH	985/1	138 N.I ACT	BHARTI CELLULAR LTD VS CHARAN JEET SINGH	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3513/09/CITY
321	SOUTH	991/1	138 N.I ACT	BHARTI CELLULAR LTD VS SAMEER KHURANA	MS. RAVINDER BEDI JSCC/ASCJ	21/12/09	3514/09/CITY
322	SOUTH	1836/1	138 N.I ACT	BHARTI INFOTEL LTD VS VISHWOLINGAM	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3515/09/CITY
323	SOUTH	210/1	138 N.I ACT	ALANKIT ASSIGNMENTS LTD VS UDYA BHAN GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3516/09/CITY
324	SOUTH	843/1	138 N.I ACT	KIRAN CHOPRA VS LOME AND TECH DEVELOPERS P LTD & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	05/12/09	3517/10/CITY
325	SOUTH	1580/1	138 N.I ACT	ANTAULISH GROWTH FUND LTD VS BIGJO ESTOTE LTD & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	04/12/09	3518/10/CITY

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326	SOUTH	261/1	138 N.I ACT	ANIL GROVER VS JAGDISH SINGH	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3519/10/CITY
327	SOUTH	137/1	138 N.I ACT	MAHAVIR PRASAD JAIN & CO. VS SINGH CONTRACTORS INDIA P. LTD	MS. RAVINDER BEDI JSCC/ASCJ	19/12/09	3520/10/CITY
328	SOUTH	2189/1	138 N.I ACT	BHARTI CELLULAR LTD VS SATINDER KU. GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	27/01/09	3521/10/CITY
329	SOUTH	1515/1	138 N.I ACT	ASHWANI KUMAR GUPTA VS LIFE BUSINESS PROJECT P. LTD	MS. RAVINDER BEDI JSCC/ASCJ	04/01/10	3522/10/CITY
330	SOUTH	1200/1	138 N.I ACT	RAJESH MITTAL VS N. SAIKAR	MS. RAVINDER BEDI JSCC/ASCJ	04/01/10	3523/10/CITY
331	SOUTH	389/1	138 N.I ACT	BHARTI INFOTEL LTD VS JAIDEEP MUKHERJEE	MS. RAVINDER BEDI JSCC/ASCJ	11/01/10	3524/10/CITY
332	SOUTH	1147/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANR. VS RANBOW CARGO SERVICES	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3525/10/CITY
333	SOUTH	135/1	138 N.I ACT	GULSHAN KUMAR KHURANA VS SINGH CONTRACTORS INDIA PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	04/01/10	3526/10/CITY
334	SOUTH	262/1	138 NI ACT	ANIL GORVER VS JAGDISH SINGH	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3527/10/CITY
335	SOUTH	1381/1	138 NI ACT	H.E.M.S.L. VS AJAY KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3528/10/CITY
336	SOUTH	1610/1	138 NI ACT	H.E.M.S.L. VS SHELLY ARORA	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3529/10/CITY
337	SOUTH	1148/1	138 NI ACT	RELIANCE INFOCOM LTD & ANS VS GANPATI FREIGHT CARVIES	MS. RAVINDER BEDI JSCC/ASCJ	11/01/10	3530/10/CITY
338	SOUTH	1146/1	138 NI ACT	RELIANCE INFOCOM & ANS. VS BILAL KHAN	MS. RAVINDER BEDI JSCC/ASCJ	04/01/10	3531/10/CITY
339	SOUTH	1277/1	138 NI ACT	BHARTI CELLULAR LTD VS RAJIV SAXENA	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3532/10/CITY
340	SOUTH	383/1	138 NI ACT	BHARTI INFOTEL LTD VS VIKAS SINGH	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3533/10/CITY
341	SOUTH	385/1	138 NI ACT	BHARTI INFOTEL LTD VS DEE BANKESS	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3534/10/CITY
342	SOUTH	1514/1	138 NI ACT	UNITEL CREDIT P LTD VS HARJEET SINGH BEDI	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3535/10/CITY
343	SOUTH	387/1	138 NI ACT	BHARTI INTOTEL LTD VS ABHISHEK KU. BISWAS	MS. RAVINDER BEDI JSCC/ASCJ	16/01/10	3536/10/CITY
344	SOUTH	504/1	138 N.I ACT	BRIG Y.P. SETHI P LTD VS HOFFLAND INVESTMENTS AND ANS.	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3537/10/CITY
345	SOUTH	388/1	138 N.I ACT	BHARTI INFOTEL LTD VS ANIRUDH SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3538/10/CITY
346	SOUTH	382/1	138 N.I ACT	BHARTI INFOTEL LTD VS MAMTA KHANNA	MS. RAVINDER BEDI JSCC/ASCJ	16/01/10	3539/10/CITY
347	SOUTH	1876/1	138 N.I ACT	BHARTI INFOTEL LTD VS D.N. PANDEY	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3540/10/CITY
348	SOUTH	021/1	138 N.I ACT	ANIL GROVER VS JAGDISH SINGH	MS. RAVINDER BEDI JSCC/ASCJ	21/01/10	3541/10/CITY
349	SOUTH	1145/1	138 N.I ACT	RELIANCE INFOCOMM LTD VS JITENDER S. RATHORE	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3542/10/CITY
350	SOUTH	1144/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS KAMAL VERMA	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3543/10/CITY
351	SOUTH	1296/1	138 N.I ACT	BHARTI CELLULAR LTD VS VARUN NANDA	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3544/10/CITY
352	SOUTH	1143/1	138 N.I ACT	RELIANCE INFOCOMM LTD & VS VIKRANT	MS. RAVINDER BEDI JSCC/ASCJ	04/01/10	3545/10/CITY
353	SOUTH	1321/1	138 N.I ACT	P.E.C. LTD VS TORUS INDIA LTD & OTHER	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3546/10/CITY
354	SOUTH	136/1	138 N.I ACT	RAMAA WOOD & GENERAL INDUSTRIES LTD VS SINGH CONTRACTORS INDIA P. LTD & OTHER	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3547/10/CITY
355	SOUTH	941/1	138 N.I ACT	VASUDEV ENTERPRISES VS JAGDEEP DIVAN & ANR.	MS. RAVINDER BEDI JSCC/ASCJ	16/01/10	3548/10/CITY
356	SOUTH	391/1	138 N.I ACT	BHARTI INFOTEL LTD VS A. KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3549/10/CITY
357	SOUTH	423/1	138 N.I ACT	TANEJA MINES P. LTD VS KALPANA UDYOG AND OTHER	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3550/10/CITY
358	SOUTH	1604/1	138 N.I ACT	H.E.T.L. VS SUSHIL WADHWA	MS. RAVINDER BEDI JSCC/ASCJ	11/01/10	3551/10/CITY
359	SOUTH	1053/1	138 N.I ACT	MAHARAJA REXENE STORE VS RATTAN SINGH	MS. RAVINDER BEDI JSCC/ASCJ	11/01/10	3552/10/CITY
360	SOUTH	407/1	138 N.I ACT	UNITEL CREDIT P. LTD VS HARJEET SINGH BEDI	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3553/10/CITY
361	SOUTH	840/1	138 N.I ACT	RAJIV KUMAR CHOPRA VS LOME & TEETI DEVELOPERS P LTD	MS. RAVINDER BEDI JSCC/ASCJ	29/01/10	3554/10/CITY

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362	SOUTH	384/1	138 N.I ACT	BHARTI INFOTEL LTD VS VIKAS KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3555/10/CITY
363	SOUTH	2190/1	138 N.I ACT	M/S RELIANCE INFOCOM LTD & ANR VSRANIWAL ASSOCIATED & ANR	MS. RAVINDER BEDI JSCC/ASCJ	16/01/10	3556/10/CITY
364	SOUTH	390/1	138 N.I ACT	M/S BHARTI INFOTEL LTD VS M YADAV	MS. RAVINDER BEDI JSCC/ASCJ	16/01/10	3557/10/CITY
365	SOUTH	1601/1	138 N.I ACT	JAYANTA BASU VS SRI SUNIL SHRIRANG UMRANI & ORS	MS. RAVINDER BEDI JSCC/ASCJ	27/01/10	3558/10/CITY
366	SOUTH	2375/1	138 N.I ACT	GEOLOGISTICS P. LTD VS M/S HG & ANR	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3559/10/CITY
367	SOUTH	631/1	138 N.I ACT	HEMSL VS BALWAN SINGH & ANR	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3560/10/CITY
368	SOUTH	842/1	138 N.I ACT	TARUN PATHAK VS M/S LOME & TECH DEVELOPERS P LTD	MS. RAVINDER BEDI JSCC/ASCJ	22/01/10	3561/10/CITY
369	SOUTH	632/1	138 N.I ACT	CITI BANK VS ELIZABETH FLORIST	MS. RAVINDER BEDI JSCC/ASCJ	11/01/10	3562/10/CITY
370	SOUTH	1365/1	138 N.I ACT	VINOD KUMAR SHARMA VS N K JOHN	MS. RAVINDER BEDI JSCC/ASCJ	25/01/10	3563/10/CITY
371	SOUTH	841/1	138 N.I ACT	AJAY JOHAR VS M/S LOME & TECH DEVELOPERS P LTD	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3564/10/CITY
372	SOUTH	575/1	138 N.I ACT	M/S KANARIA PETRO PRODUCT LTD VS M/S DOON POWER PACKS P LTD	MS. RAVINDER BEDI JSCC/ASCJ	27/01/10	3565/10/CITY
373	SOUTH	1468/1	138 N.I ACT	INDIAN RENEWABLE ENERGY VS M/S R. SONS EMBROIDERY PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	23/01/10	3566/10/CITY
374	SOUTH	1089/1	138 N.I ACT	MAHALA KSHMI EMBROIDERY VS R. SONS EMBROIDERY PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	21/01/10	3567/10/CITY
375	SOUTH	1085/1	138 N.I ACT	ZENITH FABRIC INDIA VS MANOJ JAIN	MS. RAVINDER BEDI JSCC/ASCJ	27/01/10	3568/10/CITY
376	SOUTH	1468/1	138 N.I ACT	M/S GAS SECURITIES SERVICE INDIA PVT LTD VS SANJAY SAIDA & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	28/01/10	3569/10/CITY
377	SOUTH	194/1	138 N.I ACT	THE DELHI SAFE DEPOSIT CO LTD. VS SANJEEV KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3570/10/CITY
378	SOUTH	1469/1	138 N.I ACT	INDIAN RENEWABLE ENERGY DEV AGENCY LTD VS VIJAYLAKSHMI HYDEO PVT LTD & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3571/10/CITY
379	SOUTH	1261/1	138 N.I ACT	D.N. CHAUDHARY VS SHANKAR AHMED	MS. RAVINDER BEDI JSCC/ASCJ	19/02/10	3572/10/CITY
380	SOUTH	876/1	138 N.I ACT	BEIM PRAKASH VS BABU RAM SAINI	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3573/10/CITY
381	SOUTH	1265/1	138 N.I ACT	DINESH KUMAR MITTAL VS K.K. KOHLI & BROTHER PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	25/02/10	3574/10/CITY
382	SOUTH	872/1	138 N.I ACT	GAJA SINGH VS HOFFLAND AGROXORJ	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3575/10/CITY
383	SOUTH	683/1	138 N.I ACT	SUSHIL VOHRA VS ROY BROTHER	MS. RAVINDER BEDI JSCC/ASCJ	26/02/10	3576/10/CITY
384	SOUTH	526/1	138 N.I ACT	APPAREL EXPORT PROMOTION COUNCIL & ANOTHER VS COLLECTIVES EXPORTS AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	20/02/10	3577/10/CITY
385	SOUTH	1266/1	138 N.I ACT	SH. DINESH KUMAR VS K.K. KOHLI AND BROTHER PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	20/02/10	3578/10/CITY
386	SOUTH	485/1	138 N.I ACT	CLAIRVOYANCE ADVERTISING PVT LTD VS MR. K. SOOD	MS. RAVINDER BEDI JSCC/ASCJ	23/02/10	3579/10/CITY
387	SOUTH	1267/1	138 N.I ACT	SH. DINESH KUMAR VS K.K. KOHLI AND BROTHER PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3580/10/CITY
388	SOUTH	179/1	138 N.I ACT	A.A. COLONISERS PVT LTD VS TONY MALIK	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3581/10/CITY
389	SOUTH	740/1	138 N.I ACT	PSG DEVELOPER & ENGINEERS LTD VS CYRUS & ORS.	MS. RAVINDER BEDI JSCC/ASCJ	20/02/10	3582/10/CITY
390	SOUTH	1241/1	138 N.I ACT	FIRE FOR BIKES PVT LTD VS HARISH TAKKAR	MS. RAVINDER BEDI JSCC/ASCJ	17/02/10	3583/10/CITY
391	SOUTH	129/1	138 N.I ACT	TATA TELESEVICES LTD VS ULENDER PANDEY	MS. RAVINDER BEDI JSCC/ASCJ	20/02/10	3584/10/CITY
392	SOUTH	1506/1	138 N.I ACT	CITI BANK N.A. VS SANJAY SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	23/02/10	3585/10/CITY
393	SOUTH	1813/1	138 N.I ACT	M/S BHARTI CELLULAR LTD VS ARUSHMITAT NATH	MS. RAVINDER BEDI JSCC/ASCJ	22/02/10	3586/10/CITY
394	SOUTH	735/1	138 N.I ACT	BHARTI INFOTEL LTD VS TARSEM CHAUDHARY	MS. RAVINDER BEDI JSCC/ASCJ	08/02/10	3587/10/CITY
395	SOUTH	1090/1	138 N.I ACT	MAHALAKSHMI EMBROIDERY VSM/S R-SONS EMBROIDERY PVT LTD & ORS.	MS. RAVINDER BEDI JSCC/ASCJ	24/02/10	3588/10/CITY
396	SOUTH	684/1	138 N.I ACT	PAMMI VOHRA VS ROY BROTHER	MS. RAVINDER BEDI JSCC/ASCJ	11/02/10	3589/10/CITY

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397	SOUTH	307/1	138 N.I ACT	RELIANCE INFOCOMM LTD VS S.D. VIJAYAN	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3590/10/CITY
398	SOUTH	1396/1	138 N.I ACT	RELIANCE INFOCOMM LTD & ANOT. VS HARSHINDER SINGH	MS. RAVINDER BEDI JSCC/ASCJ	19/02/10	3591/10/CITY
399	SOUTH	309/1	138 N.I ACT	RELIANCE INFOCOMM VS SAJESH PRASAD	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3592/10/CITY
400	SOUTH	1806/1	138 N.I ACT	BHARTI AIRTEL LTD VS BMS EXIM LTD	MS. RAVINDER BEDI JSCC/ASCJ	06/02/10	3593/10/CITY
401	SOUTH	1122/1	138 N.I ACT	RELIANCE INFOCOMM & ORS. VS RANJEET KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3594/10/CITY
402	SOUTH	304/1	138 N.I ACT	RELIANCE INFOCOMM & OTHER VS SACHIN SANGAL	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3595/10/CITY
403	SOUTH	659/1	138 NI ACT	BHARTI CELLULAR LTD VS MANISH GOSWAMI	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3596/10/CITY
404	SOUTH	251/1	138 NI ACT	ANIL EXPO FAB PVT LTD VS FANCY SILK AND SAREES	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3597/10/CITY
405	SOUTH	1789/1	138 NI ACT	BHARTI AIRTEL LTD VS ANKIT SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3598/10/CITY
406	SOUTH	1391/1	138 NI ACT	RELIANCE INFOCOMM LTD VS SATYAM SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3599/10/CITY
407	SOUTH	1801/1	138 NI ACT	BHARTI AIRTEL LTD VS RACHNA TYAGI	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3600/10/CITY
408	SOUTH	310/1	138 NI ACT	RELIANCE INFOCOMM LTD & ANS. VS SURJIT KU. LUTHRA	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3601/10/CITY
409	SOUTH	676/1	138 NI ACT	BHARTI AIRTEL LTD VS V. BHATIA	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3602/10/CITY
410	SOUTH	134/1	138 NI ACT	SH. YOGESH KUMAR PAHUJA VS SH. SURAJ BHATIA	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3603/10/CITY
411	SOUTH	1760/1	138 NI ACT	BHARTI AIRTEL LTD VS S.B. TECHNOLOGIES	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3604/10/CITY
412	SOUTH	2032/1	138 N.I ACT	BHARTI CELLULAR LTD VS RIZWAN AHMED	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3605/10/CITY
413	SOUTH	2286/1	138 N.I ACT	TATA TELESERVICES VS SUNIL GOYAL	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3606/10/CITY
414	SOUTH	1823/1	138 N.I ACT	BHARTI INFOTEL LTD VS GOD FATHER ENTERPRISES	MS. RAVINDER BEDI JSCC/ASCJ	10/03/10	3607/10/CITY
415	SOUTH	1805/1	138 N.I ACT	BHARTI AIRTEL LTD VS SUPERVISION OVERSEAS AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3608/10/CITY
416	SOUTH	306/1	138 N.I ACT	RELIANCE INFOCOMM LTD & AND. VS SUNIL KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	16/03/10	3609/10/CITY
417	SOUTH	1400/1	138 N.I ACT	RELIANCE INFOCOMM LTD & AND. VS SARBJEET S. JOLLY	MS. RAVINDER BEDI JSCC/ASCJ	30/03/10	3610/10/CITY
418	SOUTH	1761/1	138 N.I ACT	BHARTI AIRTEL LTD VS PREMLATA TYAGI	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3611/10/CITY
419	SOUTH	1753/1	138 N.I ACT	BHARTI AIRTEL LTD VS SUMEET	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3612/10/CITY
420	SOUTH	1774/1	138 N.I ACT	BHARTI AIRTEL LTD VS MANESH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3613/10/CITY
421	SOUTH	248/1	138 N.I ACT	ABHISHEK FAB INDIA VS FANCY SILK	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3614/10/CITY
422	SOUTH	677/1	138 N.I ACT	BHARTI CELLULAR LTD VS ROHIT ARORA	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3615/10/CITY
423	SOUTH	1804/1	138 N.I ACT	BHARTI AIRTEL LTD VS RAJANI	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3616/10/CITY
424	SOUTH	539/1	138 N.I ACT	HUTCHINSON ESSAR MOBILES SERVICES VS MUKESH	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3617/10/CITY
425	SOUTH	1192/1	138 N.I ACT	IDEA CELLULAR LTD VS VIVEK KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3618/10/CITY
426	SOUTH	308/1	138 N.I ACT	RELIANCE INFOCOMM & ANS. VS ARVIND ARYA	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3619/10/CITY
427	SOUTH	1807/1	138 N.I ACT	BHARTI AIRTEL LTD VS SHIV KUMAR GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3620/10/CITY
428	SOUTH	670/1	138 N.I ACT	BHARTI CELLULAR LTD VS AWADH LAL	MS. RAVINDER BEDI JSCC/ASCJ	27/03/10	3621/10/CITY
429	SOUTH	1763/1	138 N.I ACT	BHARTI AIRTEL LTD VS RAJESH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	27/03/10	3622/10/CITY
430	SOUTH	252/1	138 N.I ACT	A.K. BAHL VS PARVEEN SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3623/10/CITY
431	SOUTH	547/1	138 N.I ACT	HUTCHINSON ESSAR MOBILE SERVICES VS AMIT TRIPATHI	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3624/10/CITY
432	SOUTH	397/1	138 N.I ACT	RAJESH VERMA VS RAVI CHOPRA	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3625/10/CITY
433	SOUTH	540/1	138 N.I ACT	HUTCHINSON ESSAR MOBILE SERVICES LTD VS AMIT TRIPATHI	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3626/10/CITY
434	SOUTH	672/1	138 NI ACT	BHARTI CELLULAR LTD VS ROLA BEDI	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3627/10/CITY

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435	SOUTH	732/1	138 NI ACT	BHARTI INFOTET LTD VS K. SIDO GARMENTS P LTD	MS. RAVINDER BEDI JSCC/ASCJ	27/03/10	3628/10/CITY
436	SOUTH	1123/1	138 NI ACT	RELIANCE INFOCOMM LTD & AND. VS MAHENDU KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	10/03/10	3629/10/CITY
437	SOUTH	537/1	138 NI ACT	HUTCHINSON MOBILE SERVICES LTD VS SUMAN KHANNA	MS. RAVINDER BEDI JSCC/ASCJ	27/03/10	3630/10/CITY
438	SOUTH	587/1	138 NI ACT	BON MART INTEINATIONAL LTD VS GAGAN	MS. RAVINDER BEDI JSCC/ASCJ	06/03/10	3631/10/CITY
439	SOUTH	1227/1	138 NI ACT	CHIRAG AUTOMOBILES PVT LTD VS M.S. GILL	MS. RAVINDER BEDI JSCC/ASCJ	23/03/10	3632/10/CITY
440	SOUTH	2388/1	138 NI ACT	TATA TELESERVICES VS GAURI SHANKAR	MS. RAVINDER BEDI JSCC/ASCJ	04/03/10	3633/10/CITY
441	SOUTH	642/1	138 NI ACT	IDEA CELLULAR LTD VS VIKAS GUPTA & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	27/03/10	3634/10/CITY
442	SOUTH	636/1	138 NI ACT	IDEA CELLULAR LTD VS KANAK SAXENA & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3635/10/CITY
443	SOUTH	2219/1	138 NI ACT	IDEA CELLULAR LTD VS BISWANATH CHAKRABORTY	MS. RAVINDER BEDI JSCC/ASCJ	21/05/10	3636/10/CITY
444	SOUTH	633/1	138 NI ACT	IDEA CELLULAR LTD VS VIKASH GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	14/05/10	3637/10/CITY
445	SOUTH	640/1	138 N.I ACT	IDEA CELLULAR LTD VS RAJIB SARKAR	MS. RAVINDER BEDI JSCC/ASCJ	24/05/10	3638/10/CITY
446	SOUTH	1305/1	138 N.I ACT	HUTCHINSON ESSAR TELECOM LTD VS PUNEET GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	24/05/10	3639/10/CITY
447	SOUTH	1304/1	138 N.I ACT	HUTCHINSON ESSAR LTD VS NIKETION DUGGAL	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3640/10/CITY
448	SOUTH	1983/1	138 N.I ACT	J.M. INTEINATIONAL VS NIKHIL	MS. RAVINDER BEDI JSCC/ASCJ	24/05/10	3641/10/CITY
449	SOUTH	1982/1	138 N.I ACT	J.M. INTEINATIONAL VS MANOJ	MS. RAVINDER BEDI JSCC/ASCJ	24/05/10	3642/10/CITY
450	SOUTH	1704/1	138 N.I ACT	BHARTI CELLULAR LTD VS RAKESH SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3643/10/CITY
451	SOUTH	1698/1	138 N.I ACT	BHARTI CELLULAR LTD VS DINESH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3644/10/CITY
452	SOUTH	1923/1	138 N.I ACT	BHARTI TELE VENTURES LTD VS SUSHIL KJ. SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	18/05/10	3645/10/CITY
453	SOUTH	1456/1	138 N.I ACT	BHARTI TELE VENTURES VS DEEPA SETHI	MS. RAVINDER BEDI JSCC/ASCJ	18/05/10	3646/10/CITY
454	SOUTH	1695/1	138 N.I ACT	BHARTI CELLULAR LTD VS SANJAY	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3647/10/CITY
455	SOUTH	1900/1	138 N.I ACT	BHARTI CELLULAR LTD VS ANOOP RAI	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3648/10/CITY
456	SOUTH	1697/1	138 N.I ACT	BHARTI CELLULAR LTD VS SAROJ VINAYAK	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3649/10/CITY
457	SOUTH	1912/1	138 N.I ACT	B.T.V.L. VS A. SINGH	MS. RAVINDER BEDI JSCC/ASCJ	25/05/10	3650/10/CITY
458	SOUTH	1694/1	138 N.I ACT	BHARTI CELLULAR LTD VS GIRISH NARUNG	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3651/10/CITY
459	SOUTH	1703/1	138 N.I ACT	BHARTI CELLULAR LTD VS VIMAL SINGH	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3652/10/CITY
460	SOUTH	1692/1	138 N.I ACT	BHARTI CELLULAR LTD VS KULDEEP TYAGI	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3653/10/CITY
461	SOUTH	1981/1	138 N.I ACT	J.M. INTEINATIONAL VS SH. ASHISH BHATIA	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3654/10/CITY
462	SOUTH	755/1	138 N.I ACT	USHA PANWAR VS NARENDER KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3655/10/CITY
463	SOUTH	007/1	138 N.I ACT	GODREJ G.E. APPRIANCE LTD VS CITY PALACE ELECTRONICS	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3656/10/CITY
464	SOUTH	1303/1	138 N.I ACT	HUTCHINSON ESSAR LTD VS B. SINGH	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3657/10/CITY
465	SOUTH	1306/1	138 N.I ACT	HUTCHINSON ESSAR LTD VS SANJEEV DHAND	MS. RAVINDER BEDI JSCC/ASCJ	18/05/10	3658/10/CITY
466	SOUTH	1909/1	138 N.I ACT	BHARTI TELE VENTURES VS MOHD. LQRAM	MS. RAVINDER BEDI JSCC/ASCJ	25/05/10	3659/10/CITY
467	SOUTH	496/1	138 N.I ACT	BHARTI AIRTEL LTD VS DATA SYSTEM AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	05/05/10	3660/10/CITY
468	SOUTH	1693/1	138 N.I ACT	BHARTI CELLULAR LTD VS DEEPAK KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3661/10/CITY
469	SOUTH	1701/1	138 N.I ACT	BHARTI CELLULAR LTD VS PUNITA SAREEN	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3662/10/CITY
470	SOUTH	1519/1	138 N.I ACT	B.C.H. ELECTRIC LIMITED VS RDM CONTROL AND ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3663/10/CITY
471	SOUTH	1700/1	138 N.I ACT	BHARTI CELLULAR LTD VS RAVI KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3664/10/CITY
472	SOUTH	241/1	138 N.I ACT	SHAHZAD DAGAR VS COL N.P. SINGH	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3665/10/CITY
473	SOUTH	001/1	138 N.I ACT	SINGER INDIA LTD VS NALUPARAYIL	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3666/10/CITY

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474	SOUTH	762/1	138 N.I ACT	SURINDER HEIDWARE VS FARMAN ENTERPRISES & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	14/05/10	3667/10/CITY
475	SOUTH	763/1	138 N.I ACT	SMT. USHA PANWAR VS NARENDER KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3668/10/CITY
476	SOUTH	1232/1	138 N.I ACT	DEN NETWORKS LTD VS ANIL KUMAR SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	19/05/10	3669/10/CITY
477	SOUTH	218/1	138 N.I ACT	JOGESH DUTTA VS RENU BAKSHI	MS. RAVINDER BEDI JSCC/ASCJ	06/05/10	3670/10/CITY
478	SOUTH	649/1	138 NI ACT	ARUNAVA KAR VS SAGNIK DUTTA ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	21/05/10	3671/10/CITY
479	SOUTH	2269/1	138 NI ACT	M/S KALICHARAN & W. VS KRISHNA COMMEICIAL & ORS.	MS. RAVINDER BEDI JSCC/ASCJ	25/05/10	3672/10/CITY
480	SOUTH	1978/1	138 NI ACT	FUTURE CONSULTANTS LTD VS DATANI COMPUTERS SERVICE LTD	MS. RAVINDER BEDI JSCC/ASCJ	17/05/10	3673/10/CITY
481	SOUTH	1985/1	138 NI ACT	KISHAN LAL SINGH VS AMRENDRA TRIPATHI	MS. RAVINDER BEDI JSCC/ASCJ	22/05/10	3674/10/CITY
482	SOUTH	1600/1	138 NI ACT	NACHIKETA FLUIDICI PVT LTD VS SHRINE POLYSYSTEMS PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	05/06/10	3675/10/CITY
483	SOUTH	1525/1	138 NI ACT	JENSON & NICHLOSON VS KWALITY PAINT AGENCIES	MS. RAVINDER BEDI JSCC/ASCJ	05/06/10	3676/10/CITY
484	SOUTH	177/1	138 NI ACT	AMARPALI INC. VS VINOD KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	14/07/10	3677/10/CITY
485	SOUTH	620/1	138 NI ACT	TRUNKEY PINTING SOLUTIONS PVT LTD VS AMRIK SINGH	MS. RAVINDER BEDI JSCC/ASCJ	05/07/10	3678/10/CITY
486	SOUTH	2383/1	138 NI ACT	RIL VS RAJNISH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	06/07/10	3679/10/CITY
487	SOUTH	2382/1	138 NI ACT	RIL VS MURLI MANOHAR	MS. RAVINDER BEDI JSCC/ASCJ	06/07/10	3680/10/CITY
488	SOUTH	215/1	138 NI ACT	B.C.L. VS ASHISH NEGI	MS. RAVINDER BEDI JSCC/ASCJ	05/07/10	3681/10/CITY
489	SOUTH	784/1	138 N.I ACT	B.C.L. VS JITENDER CHAUDHARY	MS. RAVINDER BEDI JSCC/ASCJ	03/07/10	3682/10/CITY
490	SOUTH	199/1	138 N.I ACT	B.C.L. VS ARVIND JAIN	MS. RAVINDER BEDI JSCC/ASCJ	16/07/10	3683/10/CITY
491	SOUTH	238/1	138 N.I ACT	B.T.V.L. VS DHARAMBER PROPRIETIS	MS. RAVINDER BEDI JSCC/ASCJ	16/07/10	3684/10/CITY
492	SOUTH	483/1	138 N.I ACT	NEERAJ GUPTA VS MANOHAR LAL	MS. RAVINDER BEDI JSCC/ASCJ	15/07/10	3685/10/CITY
493	SOUTH	64/1	138 N.I ACT	TUIFIN TECHNOLOGIES VS VAISHNAV INFOTECH P. LTD	MS. RAVINDER BEDI JSCC/ASCJ	15/07/10	3686/10/CITY
494	SOUTH	929/1	138 N.I ACT	V.B. SAXENA VS TAINI RAI	MS. RAVINDER BEDI JSCC/ASCJ	31/07/10	3687/10/CITY
495	SOUTH	1115/1	138 N.I ACT	ANIL SEHGAL VS NATRAJ BUILDWELL LTD & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	16/07/10	3688/10/CITY
496	SOUTH	2139/1	138 N.I ACT	RAJEEV ANAND VS SHYAMA	MS. RAVINDER BEDI JSCC/ASCJ	03/07/10	3689/10/CITY
497	SOUTH	533/1	138 N.I ACT	ASHISH KUMAR GUPTA VS DAVINDER SINGH & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	31/07/10	3690/10/CITY
498	SOUTH	1938/1	138 N.I ACT	MUKESH CHAND YADAV VS NIHAL CHAND	MS. RAVINDER BEDI JSCC/ASCJ	17/07/10	3691/10/CITY
499	SOUTH	255/1	138 N.I ACT	SUIYA KANT VS ROHIT KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	31/07/10	3692/10/CITY
500	SOUTH	800/1	138 N.I ACT	KRISHI RASAYAN EXPORTS PVT LTD VS V. UGANDHAI REDDY	MS. RAVINDER BEDI JSCC/ASCJ	17/07/10	3693/10/CITY
501	SOUTH	2140/1	138 N.I ACT	RAJEEV ANAND VS HAHIM SINGH	MS. RAVINDER BEDI JSCC/ASCJ	15/07/10	3694/10/CITY
502	SOUTH	745/1	138 N.I ACT	MAUNIA UDYOG LTD VS SH. RAJ KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	17/07/10	3695/10/CITY
503	SOUTH	1233/1	138 N.I ACT	VIJENDER VATS VS ROHIT BINDAL	MS. RAVINDER BEDI JSCC/ASCJ	26/07/10	3696/10/CITY
504	SOUTH	2049/1	138 N.I ACT	S.K. SAIPI ELECTRONICS & FUNITURES VS TAHIR KHAN	MS. RAVINDER BEDI JSCC/ASCJ	31/07/10	3697/10/CITY
505	SOUTH	1799/1	138 N.I ACT	B.T.V.L. VS GHAZIND ARSHAD MANSAR	MS. RAVINDER BEDI JSCC/ASCJ	17/07/10	3698/10/CITY
506	SOUTH	1927/1	138 N.I ACT	B.T.V.L. VS N. RAJVANSHI	MS. RAVINDER BEDI JSCC/ASCJ	16/07/10	3699/10/CITY
507	SOUTH	1204/1	138 N.I ACT	TERAVEL PAINT VS T.P.G. INTERNATIONAL	MS. RAVINDER BEDI JSCC/ASCJ	14/07/10	3700/10/CITY
508	SOUTH	1206/1	138 N.I ACT	TERAVEL PAINT VS T.P.G. INTERNATIONAL	MS. RAVINDER BEDI JSCC/ASCJ	18/08/10	3701/10/CITY
509	SOUTH	923/1	138 N.I ACT	INTEGRA SECURITIES LTD VS SH. R.C. GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3702/10/CITY
510	SOUTH	913/1	138 N.I ACT	PATHICK ENGINEERING WORK VS VIJAY CHAUDHARY PROP.	MS. RAVINDER BEDI JSCC/ASCJ	20/08/10	3703/10/CITY
511	SOUTH	404/1	138 N.I ACT	JAIPAL SINGH VS SMT. MANORAMA GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3704/10/CITY

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512	SOUTH	1300/1	138 N.I ACT	SKYRIDER FIEGHT PVT LTD VS KUNNUMAL EXPORT & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3705/10/CITY
513	SOUTH	2141/1	138 N.I ACT	SANJEEV VERMA VS TAIYAB KHAN & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	20/08/10	3706/10/CITY
514	SOUTH	2172/1	138 N.I ACT	HUTCHISON ESSAR TELECOM LTD VS GOPI CHAND	MS. RAVINDER BEDI JSCC/ASCJ	21/08/10	3707/10/CITY
515	SOUTH	1207/1	138 N.I ACT	TRAVEL PAINT VS T.P.G. INTERNATIONAL	MS. RAVINDER BEDI JSCC/ASCJ	21/08/10	3708/10/CITY
516	SOUTH	1819/1	138 N.I ACT	BHARTI AIRTEL LTD VS SURJIT SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	04/08/10	3709/10/CITY
517	SOUTH	428/1	138 N.I ACT	TANEJA MINES PVT LTD VS KALPANA UDYOG	MS. RAVINDER BEDI JSCC/ASCJ	27/08/10	3710/10/CITY
518	SOUTH	1202/1	138 N.I ACT	TRAVEL PAINT VS T.P.G. INTERNATIONAL	MS. RAVINDER BEDI JSCC/ASCJ	27/08/10	3711/10/CITY
519	SOUTH	1821/1	138 N.I ACT	BHARTI AIRTEL LTD VS ANU CREATION	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3712/10/CITY
520	SOUTH	1820/1	138 N.I ACT	BHARTI AIRTEL LTD VS RASHMI SINGH	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3713/10/CITY
521	SOUTH	1818/1	138 N.I ACT	BHARTI AIRTEL LTD VS RAJIV GUPTA	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3714/10/CITY
522	SOUTH	435/1	138 NI ACT	RCIL VS PRASHANT SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3715/10/CITY
523	SOUTH	426/1	138 NI ACT	TANEJA MINES P. LTD VS KALPANA UDYOG	MS. RAVINDER BEDI JSCC/ASCJ	09/08/10	3716/10/CITY
524	SOUTH	425/1	138 NI ACT	TANEJA MINES P. LTD VS KALPANA UDYOG	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3717/10/CITY
525	SOUTH	427/1	138 NI ACT	TANEJA MINES PVT LTD VS KALPANA UDYOG	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3718/10/CITY
526	SOUTH	1298/1	138 NI ACT	SKYRIDER FIEGHT P. LTD VS KUNNUMAL EXPORTS	MS. RAVINDER BEDI JSCC/ASCJ	10/08/10	3719/10/CITY
527	SOUTH	912/1	138 NI ACT	PATHICK ENGINEERING WORK VS SANDEEP CHAUDHARY	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3720/10/CITY
528	SOUTH	424/1	138 NI ACT	TANEJA MINES P. LTD VS KALPANA UDYOG	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3721/10/CITY
529	SOUTH	371/1	138 NI ACT	THE MADHAV CO-OPERATIVE U & TKL SOCIETY VS PRAMOD KUMAR GOYAL	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3722/10/CITY
530	SOUTH	2016/1	138 NI ACT	KRISHI RASAYAN EXPARTS P LTD VS RAJESH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	04/08/10	3723/10/CITY
531	SOUTH	263/1	138 NI ACT	SUPER DOMESTIC DUST BUSTERS P. LTD VS TSN MARKETING INDIA LTD	MS. RAVINDER BEDI JSCC/ASCJ	21/08/10	3724/10/CITY
532	SOUTH	1928/1	138 NI ACT	B.T.V.L. VS SULTAN	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3725/10/CITY
533	SOUTH	1563/1	138 N.I ACT	INDIA INTERNATIONAL NAILUTING VS S.S.L. INDIA LTD	MS. RAVINDER BEDI JSCC/ASCJ	21/08/10	3726/10/CITY
534	SOUTH	406/1	138 N.I ACT	SH. JAIPAL SINGH VS DAL CHAND	MS. RAVINDER BEDI JSCC/ASCJ	21/08/10	3727/10/CITY
535	SOUTH	1203/1	138 N.I ACT	TRAVEL PAINT VS T.P.G. INTERNATIONAL & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3728/10/CITY
536	SOUTH	1205/1	138 N.I ACT	TRAVEL PAINT VS T.P.G. INTERNATIONAL	MS. RAVINDER BEDI JSCC/ASCJ	20/08/10	3729/10/CITY
537	SOUTH	1929/1	138 N.I ACT	B.T.V.L. VS SUMIT KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	31/07/10	3730/10/CITY
538	SOUTH	024/1	138 N.I ACT	RATHI UDYOG LTD VS HINDUSTAN CONSTRUCTION CORP.	MS. RAVINDER BEDI JSCC/ASCJ	21/08/10	3731/10/CITY
539	SOUTH	530/1	138 N.I ACT	SUJA GUPTA PROPRIETO VS DHRUVE KUMAR @ DHRUVE DHANIJA	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3732/10/CITY
540	SOUTH	1312/1	138 N.I ACT	T.T.L. VS AJAY KUMAR SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3733/10/CITY
541	SOUTH	2017/1	138 N.I ACT	KRISHI RASAYAN EXPARTS P LTD VS RAJ KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	20/08/10	3734/10/CITY
542	SOUTH	1279/1	138 N.I ACT	BHARTI CELLULAR LTD VS PRIYANK BHARDWAJ	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3735/10/CITY
543	SOUTH	1156/1	138 N.I ACT	ROYAL CASTLE GRAND VS B.R. ELEVATORS PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	07/08/10	3736/10/CITY
544	SOUTH	020/1	138 N.I ACT	ASHARFI DEVI VS ARVIND KUMAR	MS. RAJKUMAR TRIPATHII JSCC/ASCJ	20/08/10	3737/10/CITY
545	SOUTH	1556/1	138 N.I ACT	PANKAJ KUMAR JHA VS HAYAT SINGH	MS. RAJKUMAR TRIPATHII JSCC/ASCJ	21/08/10	3738/10/CITY
546	SOUTH	1565/1	138 N.I ACT	PANKAJ KUMAR JHA VS HAYAT SINGH	MS. RAJKUMAR TRIPATHII JSCC/ASCJ	04/09/10	3739/10/CITY
547	SOUTH	1330/1	138 N.I ACT	PANKAJ KUMAR JHA VS HAYAT SINGH	MS. RAJKUMAR TRIPATHII JSCC/ASCJ	08/09/10	3740/10/CITY
548	SOUTH	184/1	138 N.I ACT	PANKAJ KUMAR JHA VS HAYAT SINGH	MS. RAJKUMAR TRIPATHII JSCC/ASCJ	28/09/10	3741/10/CITY
549	SOUTH	1056/1	138 N.I ACT	ARUN TYAGI VS SANDEEP SINGH	MS. RAJKUMAR TRIPATHII JSCC/ASCJ	18/09/10	3742/10/CITY

550	SOUTH	1275/1	138 N.I ACT	BHARTI CELLULAR LTD VS PARINEETA SANJEEV MALHOTRA	MS. RAVINDER BEDI JSCC/ASCJ	18/09/10	3743/10/CITY
551	SOUTH	1276/1	138 N.I ACT	BHARTI CELLULAR LTD VS RAJEEV KAPOOR	MS. RAVINDER BEDI JSCC/ASCJ	18/09/10	3744/10/CITY
552	SOUTH	791/1	138 N.I ACT	AUTO FINANCE COMPANY VS PRANAB BORAH	MS. RAVINDER BEDI JSCC/ASCJ	18/09/10	3745/10/CITY
553	SOUTH	1295/1	138 N.I ACT	BHARTI CELLULAR LTD VS ARIN BANERJEE	MS. RAVINDER BEDI JSCC/ASCJ	25/09/10	3746/10/CITY
554	SOUTH	1280/1	138 N.I ACT	BHARTI CELLULAR LTD VS S.R. SHANKAR	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3747/10/CITY
555	SOUTH	1290/1	138 N.I ACT	BHARTI CELLULAR LTD VS MUNISH KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3748/10/CITY
556	SOUTH	1278/1	138 N.I ACT	BHARTI CELLULAR LTD VS GAURAV KHARBANDA	MS. RAVINDER BEDI JSCC/ASCJ	01/09/10	3749/10/CITY
557	SOUTH	1288/1	138 N.I ACT	BHARTI CELLULAR LTD VS PRASHANT KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3750/10/CITY
558	SOUTH	1289/1	138 N.I ACT	BHARTI CELLULAR LTD VS MAITREYI SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3751/10/CITY
559	SOUTH	1294/1	138 N.I ACT	BHARTI CELLULAR LTD VS POOJA BAJAJ	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3752/10/CITY
560	SOUTH	787/1	138 N.I ACT	MAHENDERA SINGH PAL VS CHAUDHARY VIKRAM SINGH	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3753/10/CITY
561	SOUTH	1039/1	138 N.I ACT	JET LITE INDIA LTD VS SOBHAGYA KUMAR DASH @ S.K. DASH	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3754/10/CITY
562	SOUTH	246/1	138 N.I ACT	RAJESH JAIN VS NARAIN JEWELLERS & ANOTHER	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3755/10/CITY
563	SOUTH	2113/1	138 N.I ACT	DELHI KHADI & VILLAGE INDUSTRIES BOARD VS SAWAN SINGH	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3756/10/CITY
564	SOUTH	1095/1	138 N.I ACT	MOHD. SALEEM VS MADHU JAIN	MS. RAVINDER BEDI JSCC/ASCJ	04/09/10	3757/10/CITY
565	SOUTH	205/1	138 N.I ACT	M/S KAJARIA CERAMICS LTD VS S.K. SHARMA	MS. RAVINDER BEDI JSCC/ASCJ	06/09/10	3758/10/CITY
566	SOUTH	1473/1	138 NI ACT	M/S CREDIT CORPORATION VS AKASH DEEP KUMAR	MS. RAVINDER BEDI JSCC/ASCJ	01/09/10	3759/10/CITY
567	SOUTH	792/1	138 NI ACT	VIRU FINECAP PVT LTD VS BHUPENDER PAL	MS. RAVINDER BEDI JSCC/ASCJ	08/09/10	3760/10/CITY
568	SOUTH	621/1	138 NI ACT	HARISH KHATTAR VS DELHI LIGHTING INDUSTRIES & ANOTHER	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	04/09/10	3761/10/CITY
569	SOUTH	1622/1	138 NI ACT	M/S B.C.H. ELECTRIC LTD VS SUPERME ENGINEERS & TRADERS.	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	01/09/10	3762/10/CITY
570	SOUTH	1199/1	138 NI ACT	SMIT SECURITIES P LTD VS RAJ DHAWAN	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	04/09/10	3763/10/CITY
571	SOUTH	1951/1	138 NI ACT	T.T.L. VS CHANDER PAL	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	04/09/10	3764/10/CITY
572	SOUTH	1650/1	138 NI ACT	M/S HUTCHINSON ESSAR TELECOM LTD VS MS. DEEPA RAINA	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	18/09/10	3765/10/CITY
573	SOUTH	1470/1	138 NI ACT	M/S NEW GLOBE AIR SERVICE VS ROY SEN	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	13/09/10	3766/10/CITY
574	SOUTH	1911/1	138 NI ACT	B.T.V.L. VS M/S SHRI SAI BABA TRANSPORT	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	18/09/10	3767/10/CITY
575	SOUTH	1910/1	138 NI ACT	B.T.V.L. VS PERMINDER SINGH	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3768/10/CITY
576	SOUTH	410/1	138 NI ACT	SH. BHUSHAN KUMAR NISHAWAN VS NEELAM BHALLA	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	28/10/10	3769/10/CITY
577	SOUTH	464/1	138 N.I ACT	TATA TELE SERVICE LTD VS AYAZ KHAN	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3770/10/CITY
578		1864/1	138 N.I ACT	M/S HUTCHISON ESSAR TELECOM LTD VS RAJAN	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3771/10/CITY
579	SOUTH	1649/1	138 N.I ACT	H.E.T.L. VS RAJESH MAHAJAN & OTHER	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3772/10/CITY
580	SOUTH	1863/1	138 N.I ACT	M/S HUTCHINSON ESSAR TELECOM LTD VS MR. RAJESH RANJAN	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3773/10/CITY
581	SOUTH	2387/1	138 N.I ACT	BHARTI TELE VENTURES LTD VS SUNIL KUMAR PANDA	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3774/10/CITY
582	SOUTH	138/1	138 N.I ACT	TATA TELE SERVICE VS DHEERAJ GUPTA	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	28/10/10	3775/10/CITY
583	SOUTH	2385/1	138 N.I ACT	BHARTI TELE VENTURES LTD VS AMOCHA IRON	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	28/10/10	3776/10/CITY
584	SOUTH	1868/1	138 N.I ACT	TATA TELE SERVICE VS SANDEEP KAPOOR	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	28/10/10	3777/10/CITY
585	SOUTH	74/1	138 N.I ACT	CAPT DILAWAR SINGH VS SHIV SHANKAR YADAV	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	23/10/10	3778/10/CITY

Sheet1

586	SOUTH	75/1	138 N.I ACT	SALORA INTERNATIONAL LTD VS VAIBHAV SYSTEMS & NETWORKS	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3779/10/CITY
587	SOUTH	2280/1	138 N.I ACT	M/S HUTCHISON ESSAR TELECOM LTD VS MOHD. NASIR	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	23/10/10	3780/10/CITY
588	SOUTH	027/1	138 N.I ACT	VINAY ARORA VS MS. N.R. BUILDCON P LTD	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	24/10/10	3781/10/CITY
589	SOUTH	528/1	138 N.I ACT	EMIRATEA SHIPPING AGENCIES INDIA P LTD VS MAC FORWARDERS PVT LTD	SH. RAJ KUMAR TRIPATHI JSCC/ASCJ	13/10/10	3782/10/CITY
590	SOUTH	1504/1	138 N.I ACT	LAP TRAVELS VS DEVASHISH SEN	SH KULDEEP NARAYAN, LD ACJ/ARC	16/10/10	3783/09/CITY
591	SOUTH	1503/1	138 N.I ACT	LAP TRAVELS VS DEVASHISH SEN	SH KULDEEP NARAYAN, LD ACJ/ARC	28/10/10	3784/09/CITY
592	SOUTH	1167/1	138 N.I ACT	PARAS DYES SCHEMICALS VS SHREE SAITRADERS	SH. SANDEEP YADAV LD. SCJ/RC	16/10/10	3785/09/CITY
593	SOUTH	1168/1	138 N.I ACT	PARAS DYES SCHEMICALS VS SHREE SAITRADERS	SH. SANDEEP YADAV LD. SCJ/RC	24/10/10	3786/09/CITY
594	SOUTH	1169/1	138 N.I ACT	PARAS DYES SCHEMICALS VS SHREE SAITRADERS	SH. SANDEEP YADAV LD. SCJ/RC	29/08/09	3787/09/CITY
595	SOUTH	1170/1	138 N.I ACT	PARAS DYES SCHEMICALS VS NATIONAL PAINT AND CHEMICALS	SH. SANDEEP YADAV LD. SCJ/RC	29/08/09	3788/09/CITY
596	SOUTH	2426/1	138 N.I ACT	G.R. GULATI VS MAHOHAR LAKHAN PAL	SH. SANDEEP YADAV LD. SCJ/RC	19/10/10	3789/10/CITY
597	SOUTH	3457/1	138 N.I ACT	MSTC LTD VS SHREE DIWAN STEELS & ORS.	SH. SANDEEP YADAV LD. SCJ/RC	29/04/11	3790/11/CITY
598	SOUTH	1759/1	138 N.I ACT	BHARTI AIRTEL LTD VS CHETAN DHODY	SH. SANDEEP YADAV LD. SCJ/RC	12/10/11	3791/11/CITY

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**


No. 22238-22262/Genl./West/THC/2024

Dated 12/7/24

Sub: Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs. Tarif Singh).

Forwarded copy of Letter No. 24587-24600/R.R (Civil)/South/Saket/2024 Dated 09.07.2024 along with Annexure-A (Page 1-17) Bearing Diary No. 6784 Dated 10.07.2024 received, on the subject cited above, from Ms. Neha, Additional Sessions Judge – (SFTC), Officer Incharge, Record Room (Civil), South District, Saket Courts Complex, New Delhi, **with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Annexure-A (Page 1 to 17) to Record Room Civil through Official E-Mail ID : rrst.ddc@gov.in within 15 days & if reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases mentioned in the Annexure-A (Page 1 to 17) before your goodself Court, for information and compliance/necessary action to:-**

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

06
11/7/24

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT SAKET COURT COMPLEX, NEW DELHI.**

No. 24587-24600 /R.R (Civil)/South/Saket/2024

Dated 9/7/24

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.



Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 598 consigned files of u/s 138 N.I. Act for year 2009- 2011 (Annexure-A) are to be weeded out/destroyed.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Annexures-A are pending before the Sessions Courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Annexures-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the appellants courts of their district and confirmation be also sent to Record Room Civil through official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

01/Genl/10
11/07/2024

Yours faithfully,

(NEHA)

Addl. Sessions Judge-(SFTC)
Officer In-Charge, Record Room (Civil)
South District, Saket Courts Complex
New Delhi.

Encl : Annexure-A (Page No.1-17)